

## **Sir Joseph Arnould**

**Knight, Bar-at-Law.**

**1862-1869**

**Sir Joseph Arnould's** was among the last Judges of the Supreme Court, at the time the High Court was established, with the result that he was automatically appointed to the High Court. He was impressive and dignified. He is best remembered as the Judge who presided at the trial of the famous "Maharaj Libel Case", which created a very great sensation in the Hindu Community at the time. His courageous and enlightened judgement, laying down the illuminating principle that "what is morally wrong cannot be spiritually sound" is famous. He was also the original author of one of the best known legal classics "Arnould on Marine Insurance".